

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : IA/946/IB/2020 IN
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : Muthuiah Thevar Rajapandian (RP)
M/S Unique Roof Pvt Ltd
NAME OF THE RESPONDENT(S) : Hindustan Foods Ltd
UNDER SECTION : Sec 17, 18, 20, 25(2) (B), 60(5) of IBC 2016

ORDER

The matter is called. There is no representation on behalf of the Petitioner.

Mr. Bankin Purohit, Company Secretary appears on behalf of the Respondent.

At request of the Company Secretary of the Respondent, list this matter on
05.01.2021 for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)
gnk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)